

In spite of the provisions of the Constitution and also the unanimous demand by the Maharashtra State Legislature, the Union Government have not yet taken action for the formation of Statutory Development Boards. This has resulted in unrest in Maharashtra and demand for separate Vidarbha State has both voiced by the People. I, therefore, request that the Central Government should take immediate steps for fulfilling the demand of the people.

(v) Need to order probe into the securing incident rail accidents

SHRI DATTATRYA BANDARU (Secunderabad): There is a spurt in the railway accidents during the last few years. The frequency with which, the railway accidents have been accruing throughout the country is really mind-boggling. I would like to know what steps the Government have taken to improve the position.

About 13 accidents have occurred during the last ten mouths this in which about 160 passengers were killed and more than 475 were injured. The number of accidents was more in the State of Andhra Pradesh.

I therefore urge upon the Union Government to order thorough probe into the support of rail accidents and take remedial measures to instill confidence among the traveling public. I also demand that the ex-gratia amount paid to those killed be increased to Rs. 3 lakhs and Rs. 75, 000 to those who are injured.

13.35 1/2 hrs.

**PETITION RE. ENACTMENT OF
CENTRAL LAW IMPOSING BAN ON
COW SLAUGHTER**

[Translation]

SHRI LALIT ORAON (Lohardaga): Sir, I beg to move a petition regarding enactment of a Central Law imposing ban on cow slaughter, signed by Swami Jandaran Dev, Udaseen Ashram, Sidhi Ghat, Patna City, Patna (Bihar) and four other persons.

[English]

MR. SPEAKER: Now, the House stand adjourned to meet again at 2.30 p.m.

13.36 hrs

*The Lok Sabha then adjourned for Lunch
till thirty minutes past Fourteen of the
Clock*

*The Lok Sabha re-assembled after Lunch
at thirty seven minutes past Fourteen of
the Clock*

[MR. SPEAKER *in the Chair*]

**NATIONAL COMMISSION FOR BACK-
WARD CLASSES BILL**

As passed by Ra ya Sabha -Contd

[English]

MR. SPEAKER: I have specially come to the Chamber to request you to see that this Bill is passed because you were not there on that day. We did not allow anything to go on and no discussions could take place. If you do not pass it today, then we cannot take up the Railway Budget and then we have to pass the State Budgets also.

Now, there are very long lists given to me by the whips. Are you really interested in putting up these names of Members?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): In order to pass this Bill today itself, we can rearrange the list. There will not be any problem in it.

MR. SPEAKER: One or two Members can speak.

SHRI MUKUL WASNIK: We can do that

MR. SPEAKER: Thank you Mr. Ram